

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013**

**Dated: 25<sup>th</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL (India) Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr.Adv.  
Mr. Ajit Pudussery  
Mr. M. Chandra Sekhar  
Ms. Shruti Hazarika,  
Ms. Mahima Gupta

Counsel for the Respondent(s): Mr. Saurav Agrawal  
Mr. Ashish Tiwari and  
Ms. Sonali Malhotra for R-1  
Ms. Swapna Seshadri for APDC  
Mr. Manu Seshadri,  
Mr. Arjun Sayal (Lanco)  
Mr. Apporva Misra and  
Ms. Ritika Arora for R-2&3

**ORDER**

Post the matter for further hearing on **05.03.2014 at 2.30 p.m.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vs